

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 54 of 2017 with TP No. 102/397-398/NCLT/AHM/2016 (New)
CP No. 63/397-398/CLB/MB/2015 (Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017**

Name of the Company: Ganpatbhai K. Patel
V/s.
Saibaba Surfactants Pvt. Ltd.

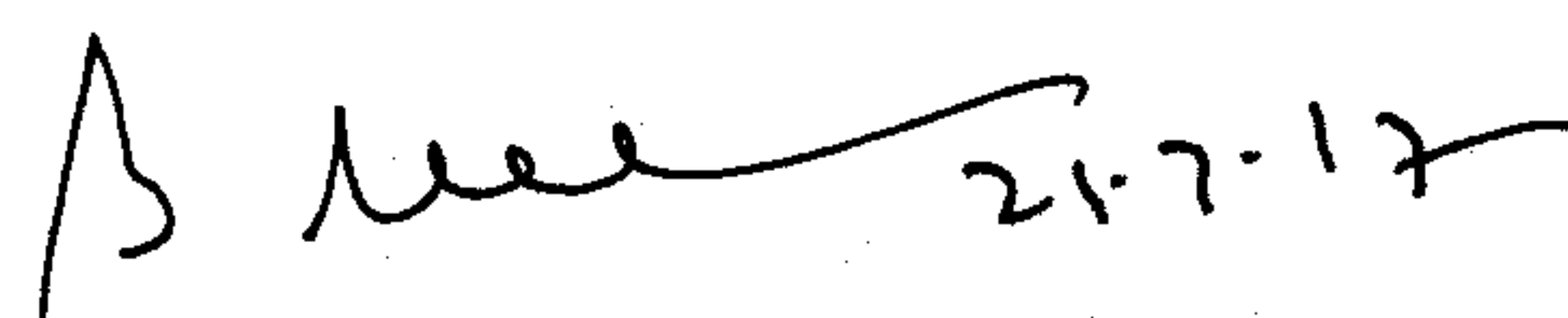
Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HITESH BUCH	PCS	R 1 to 5	
	ARJUN SHETH, ADV & SOLICITOR			
2.	MONAAL DAVAWALA	APPLICANT ADVOCATE	APPLICANT	<u>Monaal</u>

ORDER

Learned Advocate Mr. Monaal Davawala present for Applicant/ Original Petitioner.
Learned Advocate Mr. Arjun Sheth with Learned PCS. Mr. Hitesh Buch present for
Respondent/ Original Respondent.

List the matter for hearing IA 54/2017 on 07.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of July, 2017.